

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR
CATEGORISWISE MONTHLY STATEMENT FOR THE MONTH OF
APRIL --2014

KIND OF CASES	PREVIOUS	INSTITUTION			DISPOSAL			CLOSING
	BALANCE	DB	SB	TOTAL	DB	SB	TOTAL	BALANCE
MAIN CASES								
CIVIL SIDE								
CIVIL FIRST APPEAL	7316	0	40	40	0	44	44	7312
CIVIL SECOND APPEAL	2786	0	35	35	0	35	35	2786
EX. FIRST APPEAL	29	0	0	0	0	1	1	28
EX. SECOND APPEAL	5	0	0	0	0	0	0	5
CIVIL MISC. APPEAL	20144	6	195	201	2	280	282	20063
CIVIL REVISION	341	0	19	19	0	3	3	357
CIVIL REVIEW	335	3	12	15	1	6	7	343
INCOME TAX REF.	9	0	0	0	1	0	1	8
OTHER TAX REF.	5	0	0	0	0	0	0	5
TAX CASES	0	0	0	0	0	0	0	0
EXCISE ACT REF.	0	0	0	0	0	0	0	0
L. T. APPEAL	667	23	0	23	15	0	15	675
W. T. A.	8	0	0	0	0	0	0	8
SALES TAX REVISIONS	728	0	16	16	0	12	12	732
TESTAMENTARY CASES	1	0	0	0	0	0	0	1
COMPANY PETITION	36	0	0	0	0	0	0	36
COMPANY APPEAL	3	0	0	0	0	0	0	3
COMPANY APPLS.	11	0	1	1	0	1	1	11
COMPANY SUITS	0	0	0	0	0	0	0	0
COMPANY LIQUIDATION	10	0	0	0	0	0	0	10
ELECTION PETITION	1	0	0	0	0	0	0	1
SPECIAL APPEAL (CIVIL)	35	0	0	0	1	0	1	34
SPECIAL APPEAL (WRIT)	2400	112	0	112	102	0	102	2410
CIVIL CONTEMPT	1106	81	5	86	3	50	53	1139
CIVIL WRIT	33085	97	687	784	129	1324	1453	32416
RECRIMINATION PET.	0	0	0	0	0	0	0	0
CENTRAL EXCISE APPEAL	168	1	0	1	0	0	0	169
CROSS OBJECTION	614	0	5	5	0	6	6	613
CIVIL REFERENCE	1	0	0	0	0	0	0	1
TOTAL "A"	69844	323	1015	1338	254	1762	2016	69166
CRIMINAL SIDE								
MURDER REFERENCE	3	0	0	0	1	0	1	2
CRIMINAL APPEAL	15066	15	101	116	19	17	36	15146
CRIMINAL REVISION	6350	0	116	116	1	151	152	6314
CR. MISC. PET. U/S 482 CR. P.C.	2304	0	272	272	0	215	215	2361
CR. MISC. BAIL U/S 438 & 439 CR. P. C.	846	0	942	942	0	971	971	817
CR. CONT. PETITION	4	0	1	1	0	0	0	5
CRIMINAL REFERENCE	0	0	0	0	0	0	0	0
HABES CORPUS	45	15	0	15	12	0	12	48
CR. I TO A	210	3	20	23	9	15	24	209
TOTAL B	24828	33	1452	1485	42	1369	1411	24902
TOTAL A + B	94672	356	2467	2823	296	3131	3427	94068


 23/05/14
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MISC. CASES CRIMINAL SIDE (BAIL & STAY WITH APPEAL, REVISION, CRIMINAL INTER APPL.)								
BAIL APPL. IN CRIMINAL APPEAL	53	40	60	100	37	49	86	67
BAIL APPL. & STAY IN CRIMINAL REVISION	1998	0	95	95	0	93	93	2000
BAIL APPL. & STAY IN CRIMINAL MISC. PETITION	2191	0	238	238	0	151	151	2278
BAIL APPL. & STAY IN CRIMINAL CRIMINAL TRANSFER PET.	10	0	2	2	0	1	1	11
BAIL APPL. & STAY IN CRIMINAL CRIMINAL CONT. PETITION	0	0	0	0	0	0	0	0
BAIL APPL. & STAY IN CRIMINAL LEAVE TO APPEAL	0	0	0	0	0	0	0	0
TOTAL C	4252	40	395	435	37	294	331	4356
CRIMINAL TRANSFER PET.	12	0	2	2	0	1	1	13
STAY IN HABES CORPUS	0	0	0	0	0	0	0	0
TOTAL D	12	0	2	2	0	1	1	13
TOTAL C+D	4264	40	397	437	37	295	332	4369
TOTAL A+B+C+D	98936	396	2864	3260	333	3426	3759	98437
CIVIL SIDE CIVIL INTERLOCUTORY CASES								
STAY IN INCOME TAX APPEAL	45	0	0	0	7	0	7	38
STAY IN CENTRAL EXCISE APPEAL	38	1	0	1	0	0	0	39
STAY IN SALES TAX REV.	164	0	4	4	0	1	1	167
STAY IN CIVIL FIRST APPEAL	693	0	30	30	0	40	40	683
STAY IN CIVIL SECOND APPEAL	811	0	32	32	0	28	28	815
STAY IN CIVIL MISC. APPEAL	3717	0	96	96	0	86	86	3727
STAY IN CIVIL REVISION	153	0	19	19	0	3	3	169
STAY IN CIVIL REVIEW	1	0	0	0	0	0	0	1
STAY IN SPL. APPEAL (CIVIL)	18	0	0	0	0	0	0	18
STAY IN TRANSFER APPL.	40	0	8	8	0	5	5	43
STAY IN CMAP.	4	0	1	1	0	0	0	5
STAY IN SPL. APPEAL (WRIT)	1073	95	0	95	65	0	65	1103
STAY IN WRIT PET.	16795	35	535	570	55	840	895	16470
TOTAL E	23552	131	725	856	127	1003	1130	23278
CIVIL MISC. APPLN.	904	10	48	58	10	61	71	891
CIVIL MISC. CASE	1350	56	83	139	22	64	86	1403
EXE. MISC. APPLN.	0	0	0	0	0	0	0	0
CIVIL LEAVE TO APPEAL	5	0	0	0	0	0	0	5
CIVIL TRANSFER PET.	57	0	9	9	0	6	6	60
TOTAL F	2316	66	140	206	32	131	163	2359
TOTAL E+F	25868	197	865	1062	159	1134	1293	25637
TOTAL A+B+C+D+E+F	124804	593	3729	4322	492	4560	5052	124074


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